

tional Airports Authority (Contracts) Regulations, 1987.

(ii) No. SEC: 9-2-1 dated the 12th February, 1988, publishing the National Airports Authority (Transaction of Business) Regulations 1988. [Placed in Library. See No. LT-6066/88 for (i) and (ii)]

I. Report and Accounts (1987) of the Deposit Insurance and Credit Guarantee Corporation, Bombay and related papers.

II. Notifications of the Ministry of Finance (Department of Revenue).

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): Madam, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Twenty-sixth Annual Report and Accounts of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1987, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT-6041/88]

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 476(E), dated the 21st April, 1988, exempting His Royal Highness Crown Prince El Hassan Bin Talal, Her Royal Highness Princess Sarvath El Hassan and His Royal Highness Prince Rashid El Hassan of the Hashemite Kingdom of Jordan and other twenty members of the delegation on their State visit to India from 23rd to 27th April, 1988, from the payment of foreign travel tax leviable under sub-section (1) of section 35 of the Finance Act, 1979, in respect of their international journey to any place outside India at the end of the said visit, under

section 41 of the said Act, together with an explanatory Memorandum on the Notification. [Placed in Library. See No. LT-6055/88].

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) together with Explanatory Memoranda thereon:—

(i) G.S.R. No. 446(E), dated the 12th April, 1988, exempting bobbins, spools, cops and similar supports of paper pulp, paper or paperboard (whether or not perforated or hardened) from the whole of the duty of excise leviable thereon.

(ii) G.S.R. No. 465(E), dated the 18th April, 1988, amending the Notification No. 89/88 Central Excises, dated the 1st March, 1988, so as to increase the basic excise duty on silicon electrical steel from Rs. 500 per tonne to Rs. 715 per tonne. [Placed in Library. See No. LT-6054/88 for (i) and (ii)].

IV. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 160/88-CE, dated the 3rd May, 1988, seeking to provide exemptions from basic excise duty on excess production on sugar produced in a factory during the period 1st May, 1988 to 31st July, 1988 as compared to the average production in the corresponding periods of the previous three years, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-6054/88].

I. Report and Accounts (1986-87) of the Allahabad Museum Society, Allahabad and related papers.

II. Report and Accounts (1986-87) of the Indian Council of Philosophical Research, New Delhi and related papers.

III. Report and Accounts (1986-87) of the National School of Drama, New Delhi and related papers.

IV. Report and Accounts (1986-87) of the Sahitya Akademi, New Delhi and related papers.

V. Report and Accounts (1986-87) of the Society for the National Institutes of Physical Education and Sports, Patiala and related papers.

VI. Report and Accounts (1986-87) of the Nehru Memorial Museum and Library, New Delhi and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI):
Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Allahabad Museum Society, Allahabad, for the year 1986-87, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Museum.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-5940/88 for (a) to (c)].

(ii) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 1986-87, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Council.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-6068/88 for (a) to (c)].

(iii) (a) Annual Report and Accounts of the National School of Drama, New Delhi, for the year 1986-87, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the School.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-6068/88 for (a) to (c)].

(v) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 1986-87 together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Akademi.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-5936/88 for (a) to (c)].

(vi) (a) Annual Report and Accounts of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1986-87, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-6029/88 for (a) to (c)].

(vi) (a) Twenty-first Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi, for the year 1986-87, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Museum and Library.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT-5937/88 for (a) to (c)].